

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

18

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)**



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2017 AT 10.30 AM**

TRANSFER PETITION NO.	TP No.10/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.4/2008
NAME OF THE COMPANY	Mancherial Cement Company Pvt Ltd
NAME OF THE PETITIONER(S)	Chandrakant Agarwal & (12) Others
NAME OF THE RESPONDENT(S)	Mancherial Cement Company Pvt Ltd & (45) Others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandary for P. VIKRAM	Advocate for Respondent No. 1	Vikram @culaw cham brd. com 9949901616	
S. Chidambaram for impleading R-9, 11	PCS	9849056652	

Enclosed Order Sheet

Heard, Shri Bandary for P. Vikram learned counsel for the petitioner and Shri. S. Chidambaram, learned PCS, for impleading respondents.

The learned counsels requested time. Post the Case on 09.10.2017.

  
**Member (Technical)**

  
**Member (Judicial)**